

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,
JABALPUR

Review Application No 15 of 2005

(In OA No. 228 of 2002)

Jabalpur this the 17th day of May, 2005.

Khursheed Azam S/o Intizar Hussain

Aged 44 years

Assistant Engineer(Construction),

Western Railway – Ratlam (M.P.)

Applicant

V E R S U S

1. Union of India & Others
Represented by

1. The Gneral Manager,
Western Railway
Through : Chief Administrative
Officer(Construction)
Western Railway, Churchgate,
Mumbai 400 020 Mah

2. The Dy. Chief Entineer,
(Contruction) W. Railway,
Ratlam (M.P.) 457 001

Respondents

O R D E R(in circulation)

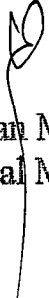
By M.P.Singh, Vice Chairman –

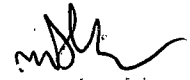
This review application has been filed to review the order passed by the Tribunal on 11.1.2005 in OA No.228 of 2002.

2. In the present RA, no clerical error or glaring mistake has been pointed out by the applicant. It is settled legal position that the review proceedings are to be strictly confined to ambit and scope of Order 47 Rule I of CPC. It must be remembered that a review petition has a limited purpose and cannot be allowed to be an appeal in disguise. The Hon'ble Supreme court in the case of Union of India Vs. Tarit Ranjan Das, 2004 SCC(L&S) 160 has held that the Tribunal cannot act as an appellate court while reviewing the original orders.



3. In view of the foregoing, we do not find any merit in this RA, and accordingly, the same is rejected at the circulation stage itself.


(Madan Mohan)
Judicial Member

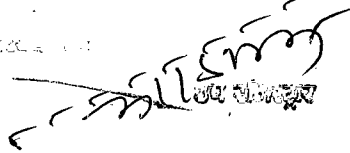

(M.P. Singh)
Vice Chairman

Skm

प्रमाणित की जायेगी

- (1) प्रमाणित
- (2) प्रमाणित
- (3) प्रमाणित
- (4) प्रमाणित

प्रमाणित की जायेगी



Khindheel Azim
Rathee

Issued
On 31.05.05
